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Central Administrative Tribunal
Principal Bench: New Delhi
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OA No. 676/97

New Delhi, this the 4th day of June, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri S.P. Biswas, Member (A)

Ashok Kumar Gangwani,
s/o Shri Attar Chand(late)
R/o 11, Vasant Apartments,
Mayur Vihar Phase-I, ...Applicant\
New Delhi - 110 091
(By advocate: Shri Jog Singh)

-Versus-

Union of India, through

1. Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
Dr. Rajendra Prasad Road,
New Delhi.
2. Director General
All India Radio,
Akashvani Bhawan,
Sansad Marg,
New Delhi.
3. Director General,
Doordarshan,
Mandi House,
New Delhi. ...Respondents
(By Advocate: Shri M.K.Gupta)

O R D E R (ORAL)
(Dr. Jose P. Verghese, Vice Chairman (J))

Learned counsel for the respondents states that the review DPC is being held and the petitioner is being considered and in case the DPC considers the petitioner fit, he will be given all the benefits.

The learned counsel for the petitioner says that the consequential benefits to be given to him shall be the same as given to his juniors and from the same

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date from which his juniors have the same, within three months from the date of receipt of a copy of this order. Ordered accordingly.

In view of the facts and circumstances of the case, this OA is disposed of with no order as to costs.


(S.P. Biswas)
Member (A)


(Dr. Jose P. Verghese)
Vice-Chairman (J)